

RAJASTHAN HIGH COURT JODHPUR

NOTIFICATION

No.05/S.R.O./2017

Date : 06/10/2017

In exercise of the powers conferred by Article 229(2) of the Constitution of India, Hon'ble the Chief Justice of the High Court of Judicature for Rajasthan hereby makes the following Rules to amend the Rajasthan High Court Staff Service Rules, 2002, Namely :-

**1. Short Title and Commencement :-**

- (i) These Rules shall be called as "The Rajasthan High Court Staff Service (Amendment) Rules, 2017".
- (ii) They shall come into force at once.

**2. Amendment in Rule 23A ;** In Existing Rule 23A for the expression "five calendar years" the expression "three calendar years" shall be substituted.

BY ORDERS OF HON'BLE  
THE CHIEF JUSTICE

(SATISH KUMAR SHARMA)  
REGISTRAR GENERAL

No. Gen./XV/(d)18/2017/7423-36 Date : 06/10/2017

Copy forwarded to the :

- (1) Principal Secretary to Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur with the request to kindly obtain the permission from the Bhasha Vibhag for publication of this Notification in English as a special case as the concerned Rules Viz. the Rajasthan High Court Staff Service Rules, 2002 are in English language and convey the same to the Superintendent Government Central Press, Jaipur under intimation to this office.

.....02

Sr. DR (3)  
07.10.17

3248  
07/10/17  
Estt  
5127  
7/10/17

Safary  
07/10/2017  
RST (G.H.)

1787  
11/10/17

- (2) The Superintendent, Government Central Press Rajasthan Jaipur for publication in the next issue of the Rajasthan Rajpatra. Exemption for publication of the Notification in Hindi is being obtained from the Bhasha Vibhag through the Law Secretary. A copy of such Gazette may kindly be sent to this office immediately.
- (3) Registrar(Vigilance), Rajasthan High Court Jodhpur/Jaipur Bench Jaipur.
- (4) Registrar(Admn.), Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.[with thirty copies].
- (5) Director, Rajasthan State Judicial Academy, Jodhpur.
- (6) Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
- (7) Registrar, Examination/Writs/Classification, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
- (8) Registrar(Rules), Rajasthan High Court, Jodhpur
- (9) Chief Accounts Officer, Rajasthan High Court, Jodhpur.
- (10) All Deputy Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
- (11) All Assistant Registrar/Court Officer/Sr.Librarian, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
- (12) Senior Librarian, Rajasthan High Court Jodhpur/Bench Jaipur, with the direction to update the Rajasthan High Court Staff Service Rules, 2002 and upload the same on the official website of the Rajasthan High Court.
- (13) P.S. to Hon'ble Mr. Justice.
- (14) All Assistant Account Officer/All Administrative Officer Judicial, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur. for information and necessary action.

  
**REGISTRAR GENERAL**

May be Uploaded

A